

Seventeenth Loksabha

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Title: Rajya Sabha passed the Jammu and Kashmir Reorganization (Amendment) Bill, 2021 at its sitting held on the 8th February, 2021.

**SECRETARY GENERAL:** Sir, I have to report the following message received from the Secretary General of Rajya Sabha:-

“In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Jammu & Kashmir Reorganisation (Amendment) Bill, 2021 which has been passed by the Rajya Sabha at its sitting held on the 8<sup>th</sup> February, 2021.

2. Sir, I lay on the Table the Jammu & Kashmir Reorganisation (Amendment) Bill, 2021 as passed by Rajya Sabha on the 8<sup>th</sup> February, 2021.

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